

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

10/02/2020

C.P./260/127/2019

O.A./260/485/2019

M.A./260/100/2020

ITEM NO:45

FOR APPLICANTS(S) Adv. :

DEVENDER KUMAR ARORA

-V/S-

RAJIB GAUBA

Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.:

Mr. S. B. Mohanty

Notes of The Registry	Order of The Tribunal
	It is submitted by the Learned counsel for the applicant that the respondents have complied the orders of the Tribunal. He submitted that applicant be allowed liberty to take appropriate action under law if the grievance persist. Mr. S. B. Mohanty, Learned counsel for the respondents is present and heard. He submits the compliance report. Accordingly the CP is dropped. Notices issued are discharged. Applicant may take appropriate action under provision of law if any fresh grievances arise. Copy of the order to respondents counsel. (SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A) sadish